

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (i) above. [Placed in Library. See No. L.T 136/04].

II. A copy (in English and Hindi) of the Annual Accounts of the Delhi Urban Art Commission, New Delhi, for the year 2002-2003, and the Audit Report thereon, under sub-section (4) of section 20 of the Delhi Urban Art Commission Act, 1973. [Placed in Library. See No. L.T 64/04].

III. A copy each (in English and Hindi) of the following Notifications of the Ministry of Urban Development, under section 68 of the Delhi Development Act, 1957.

- (1) GS.R. 943 (E) dated the 12th December, 2003, amending the recruitment regulations for the various post in Planning & Architecture Cadre of the Delhi Development Authority (DDA) published *vide* GS.R 706 (E) dated the 7th October, 1999.
- (2) GS.R. 334 (E) dated the 18th May, 2004, amending the recruitment regulations for the post of Assistant Director (Planning) published *vide* GS.R 706 (E) dated the 7th October, 1999. [Placed in Library. See No. L.T 65/04].

THE MINISTER OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ): Reports of the Law Commissions of India on the proposal to constitute Environment courts and on the mode of Execution of Death Sentence and Incidental matters. Sir, I lay on the Table a copy each (in English and Hindi) of the following papers.

- (a) One Hundred and Eighty-sixth Report of the Law Commission of India on the Proposal to Constitute Environment Courts.
- (b) One Hundred and Eighty-seventh Report of the Law Commission of India on the Mode of Execution of Death Sentence and Incidental Matters. [Placed in Library. See No. L.T 86/04].

I. MoU (2004-2005) between government of India and Rajasthan Electronics and Instruments Ltd.

II. Report and Accounts (2002-2003) of the Bharat Ophthalmic Glass Ltd. Durgapur and related papers.

THE MINISTER OF STATE OF THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI SANTOSH MOHAN DEV): Sir, May on the Table:

[12 July, 2004]

RAJYA SABHA

I. A copy (in English and Hindi) of the memorandum of Understanding between the Government of India (Ministry of Heavy Industries and Public Enterprises, Department of Heavy Industry) and the Rajasthan Electronics and Instruments Limited for the year 2004-2005. [Placed in Library. See No. LT 218/04].

II. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956.

(a) Thirty-first Annual Report and Accounts of the Bharat Ophthalmic Glass Limited, Durgapur, for the year 2002-2003, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (i) above. [Placed in Library. See No. L.T 219/04].

Report and Accounts (2002-2003) of the Hindustan Prefeb Ltd. New Delhi and related papers

THE MINISTER OF STATE OF THE MINISTRY OF URBAN EMPLOYMENT AND POVERTY ALLEVIATION (KUMARI SELJA): Sir, I lay on the table.

1. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619 A of the Companies Act, 1956.

(a) Fiftieth Annual Report and Accounts of the Hindustan Prefab Limited, New Delhi for the year 2002-2003, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

2. Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (i) above. [Placed in Library. See No. L.T 137/04].

I. Report and Accounts (2002-2003) of Shri Lal Bhadur Sharma Rashtriya Sanskrit Vidyapeethas, New Delhi and related papers.

II. Report and Accounts (2002-2003) of Rashtriya Sanskrit Vidyapeetha Tirupati and related papers.

III. Report (2002-2003) of the Jawaharlal Nehru University, New Delhi and related papers.